IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV

44.IA 2315/2020
IN
CP-4239(MB)/2019

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.01.2021**

NAME OF THE PARTIES: Union of india
Vs.
Niddhi Enterprises & Anr

SECTION 60(5) OF THE INSOLVENCY & BANKRUPTCY CODE 2016

ORDER

The Court is convened through Video Conference.

1. Mr. M. S. Bhardwaj, Ld. Counsel for Petitioner present. No representation on the part of the Respondent.

2. Counsel for the petitioner direct to issue notices intimating the next date of hearing to the Respondent.

3. List this matter for hearing on **23.02.2021**.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

/skd/